

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Advocate for Applicant (s)

Respondent (s)

Advocate for Respondent (s)

**NOTES OF THE REGISTRY**

**ORDERS OF THE TRIBUNAL**

22.08.2007

OA No. 232/2007 with MA 156/2007

Mr. R.K. Sharma, Counsel for applicants.

1. Heard the learned counsel for the applicant.
2. The applicants have filed this OA assailing the impugned order dated 25.05.2007 (Annexure A/1) by which his request for appointment on compassionate grounds has been rejected.
3. The applicant's father, late Shri Murlidhar, was working as UDC and expired on 28.07.1996 while in service, almost 11 years ago. Applicant No. 1 for the first time submitted an application for grant of appointment on compassionate ground but some of the officers of the department advised her to submit the application when her son will be major but there is nothing on record to show that such an advice was given by any of the officer of the department. Now again almost after ten years, the applicants have made an application dated 09.02.2007 for grant of appointment on compassionate grounds but no action was taken on their representation. Hence they filed OA NO. 85/2007 which was disposed of vide order dated 03.04.2007 with the direction to the respondents to dispose of the representation of the applicants within a period of two months from the date of receipt of the order. In compliance of the order of the Tribunal, the respondents consider the case of the applicant for grant of appointment on compassionate and rejected the same.
4. Having regard to the facts & circumstances of the case, we are of the view that compassionate appointment cannot be granted after a lapse of ten years as the motive of grant of compassionate appointment is to provide immediate financial help to the deceased family but here the family was able to survive for almost ten years. Accordingly, the OA is dismissed at admission stage itself.

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*R.Bhandari*  
(R.R.BHANDARI)  
MEMBER (A)

AHQ

*K.Singh*  
(KULDIP SINGH)  
VICE CHAIRMAN